

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 91  
TO BE ANSWERED ON 11<sup>TH</sup> DECEMBER, 2018**

**INCREASING SEATS IN MEDICAL COLLEGES IN ANDHRA PRADESH**

**91. SHRI KANAKAMEDALA RAVINDRA KUMAR:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether Government proposes to increase the number of seats in MBBS course from existing ones to 250 in all Government medical colleges across the State of Andhra Pradesh with a view to augment human resources in health care sector; and
- (b) if so the details thereof and if not, the reasons therefor?

**ANSWER  
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND  
FAMILY WELFARE  
(SHRI ASHWINI KUMAR CHOUBEY)**

(a) & (b): It is for the State Government/Medical College concerned to apply to the Central Government for increase of seats under Section 10 A of Indian Medical Council Act, 1956 and Regulations framed thereunder.

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